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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No. 63/252/HDB/2017 |
| NAME OF THE COMPANY | Sree Venkateswara Sugar Industries Pvt Ltd |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|-------------|
| V. Priyanka Prigapokuri Representative | CS | prigapokuri@gmail.com | V. Priyanka |
| G. S. R. Rao | Adv | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------|------------------------|--|------------------|
| B. Appa Rao, Ad In R.C. & CG | CGSC | 9849747808 | B. Appa Rao |
| Y. Suryanarayana | Counsel for Respondent | Surya.corporate.lawyer@gmail.com 9849866556 | Y. Suryanarayana |

Heard Ms. V. Priyanka learned PCS for the petitioner and Shri. G.S. R Rao, learned counsel for the petitioner and Shri. B. Appa Rao, CGSC and Y. Suryanarayana learned counsel for the Respondent.

Shri. Y. Suryanarayana learned counsel for the respondent requested time of one week. Post the case on 27.10.2017

Member (Technical)

Member (Judicial)